IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.No. 362/90.

Date of Order: 30-4-1990.

BETWEEN:-

Manchar Kunzar

...Applicant

1. The Sub-Divisional Officer, Telecom, Nidadavolu-534301.

2. The Divisional Engineer, Telecom, Eluru-534050.

The Director-General, Telecom, Sanchar Bhawan, N.Delhi.

FOR THE APPLICANT: MR.K.L. NARASIMHAM, Advocate.

FOR THE RESPONDENTS: Mr.N.Bhaskara Rao, Addl.CGSC.

CORAM: THE HON'BLE MR.B.N.JAYASIMHA: VICE-CHAIRMAN.

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## TRIBUNAL MADE THE FOLLOWING ORDER:-

ADMIT. Notice to respondents for filing counter within six weeks before the Registrar. Post before the Registrar after Six weeks.

By way of interim orders the respondents are directed to engage the applicant in preference to outsiders in the event there being work available and they engage casual labourers, pending final orders.



Τo

 The Sub-Divisional Officer, Telecom, Nidadavolu\_534301.
 The Divisional Engineer, Telecom, Eluru-534050.
 The Director-General, Telecom, Union of India, Sanchar Bhayan, N.Delhi-110001

4. One copy to Mr.K.L.Narasimham, Advocate, 2-2-186/17/C/1, Bagh Amberpat, Hyderabad-13.
5. One copy to Mr.N.Bhaskara Rao, Addl.CGSC, CAT, Hyderabad.

6. One spare copy.

PSR



CHECKED BY

TYPED BY:

COMPARED BY :

IN THE CENTRAL ADMINISTRATIVE TRIBU-NAL: HYDERABAD BENCH: HYD.

HON'BLE MR.B.N.JAYASIMHA: V.C.
HON'BLE MR.D.SURYA RAO: MEMBER: (JUDL)

AND

HON'BLE MR.J.NARAJIMHA MURTHY(M)(J)

HON'BLE MR.R.BALAS BRAMANIAN: (M) (A)

DATED: 294 DO

ORDER/JUDGMENT:

M.A./R.A./C.A./No. in T.A.No. W.P.No.

Admitted and Interim directions issued.

Allowed.

Dismissed for default.

Dismissed.

Disposed of with direction.

M.A. ordered.

No order as to costs.

Sent to Xerbx on:

H 2002 15/20

Gentral Administrative Tribunal
DESTATCH
3 MAY 1990
HYDERAL AD BENCH.